

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 758-759/2019

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 26-07-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

Mr. Brajesh Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on all the Respondents but no one has chosen to enter appearance on their behalf. However, today, Mr. Brajesh Kumar Singh, Advocate undertakes to appear for the above respondents. He seeks and is given one weeks' time to file vakalatnama and four weeks time to file counter affidavit.

Thereafter, the matter shall be processed for listing before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar

SB